

(d) It will be seen that the State Government could not utilise in full during 1975-76 the allotment in respect of only item (1) above. This happened because in certain cases the expenditure exceeded the originally sanctioned estimates beyond the permissible limit and the State Government could not obtain sanction of the Government of India to revised estimates for such works. As regards 1976-77, the expenditure figures are only preliminary and as such assumption of saving, if any, over the sanctioned amount at this stage appears to be too early till finally audited figures have been received.

दिल्ली से ग्वालियर तक राष्ट्रीय राजमार्ग

390. श्री लक्ष्मीनारायण नायक : क्या नौबहन और परिवहन मंत्री यह बताने की कृपा करेंगे कि :

(क) क्या आगरा होने हुए दिल्ली से ग्वालियर तक राष्ट्रीय राजमार्ग है,

(ख) यदि हां, तो क्या सरकार का विचार इस राष्ट्रीय राजमार्ग का विस्तार आंभी, नौगांव, छतरपुर, खजुराहो, पन्ना, मतना होते हुए रीवा तक करने का है, इस प्रकार रीवा से मिर्जापुर तक राजमार्ग पहले ही उपलब्ध होने से दिल्ली से सीधा मिर्जापुर तक राज मार्ग बन जाता है, और

(ग) यदि हां, तो तत्सम्बन्धी तथ्य क्या है ?

रक्षा मंत्री (श्री जगजीवन राम) :

(क) जी, हां। दिल्ली बरास्ता आगरा राष्ट्रीय राजमार्ग सं० 2 और 3 द्वारा ग्वालियर से जुड़ी हुई है।

(ख) इस समय केन्द्रीय सरकार के विचाराधीन ऐसा कोई प्रस्ताव नहीं है।

(ग) उठता।

Increase in Crime Rate in the Country after lifting of Emergency

391. SHRI K. RAMAMURTHY:

SHRI R. V. SWAMINATHAN:

SHRI BRIJ BHUSHAN

TEWARI: Will the Minister of HOME AFFAIRS be pleased to state:

(a) whether the crime rate in the country is increasing rapidly after lifting the internal emergency;

(b) whether it is due to the fact that all the miscreants who were released from the jails have started their profession again; and

(c) if so, the steps Union Government are taking or considering to maintain law and order in the country?

THE MINISTER OF HOME AFFAIRS (CHAUDHURI CHARAN SINGH): (a) to (c) It is not correct that the crime rate in the country is increasing rapidly after lifting the internal emergency. However, it has been reported that in a few States there has been increase in crime. The State Governments are taking necessary action to control crime.

Development of Ramnadpuram and Dharmapuri Districts in Tamil Nadu

392. SHRI K. MAYATHEVAR: Will the Minister of INDUSTRY be pleased to state:

(a) the criteria followed in selection of Ramnadpuram and Dharmapuri Districts in Tamil Nadu for development under the aegis of the Central Government in the Master Plan;

(b) the amount spent so far for development of these districts;

(c) the amount proposed to be spent during 1977-78; and